

PATNA HIGH COURT, PATNA
NOTIFICATION

The 26th September, 2025.

No. 2672-A : The Judicial officers of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below are hereby transferred and posted in the Judgeships to be stationed ordinarily at the station as mentioned in column no. 3 of the table against their names.

Further, in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section (9) of 'Bharatiya Nagarik Suraksha Sanhita, 2023', the High Court is pleased to confer upon the Officers, who have been transferred and posted as Civil Judge (Senior Division)-cum-A.C.J.M., the powers of a Judicial Magistrate of the 1st Class for the concerned District, provided that they shall work in such a way that their disposal of Civil and Criminal matters must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which transferred and posted
1	2	3
1.	Sri Hemant Kumar [Notified for posting as Registrar, Bihar State Legal Services Authority, Patna & presently posted as OSD, BSLSA, Patna]	a) Civil Judge (Senior Division) b) Maharajganj c) Siwan
2.	Sri Sanjay Kumar Saroj Civil Judge (Senior Division)-cum-A.C.J.M., Purnea.	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Saharsa c) Saharsa
3.	Ms. Priti Anand [under orders of transfer and posting as Civil Judge (Senior Division)-cum-A.C.J.M., Mohania (Kaimur) & presently attached to the Registry of Patna High Court as OSD]	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Patna c) Patna

The Court's **Notification No. 2549 A dated 04.09.2025** issued vide Memo No. **73713 – 73748 dated 04.09.2025** so far as it relates to transfer and posting of Ms. Priti Anand mentioned at Sl. No.-03 above **stands modified** to the above extent.

She is being posted at Patna **for six months with a direction to join at Patna forthwith**. Thereafter, she would **join at Mohania (Kaimur) in accordance with the earlier Notification aforesaid on completion of six months** from the date of reporting at Patna Civil Court.

By order of the High Court

Sd/- P.K. Malik

Registrar General

Memo No. 80545 – 80582 / Patna Dated the 26th September, 2025.

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Vigilance)-I/C, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Recruitment & Appointment), Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / O.S.D., Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / Sub-Editor, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Committee, Patna / the Principal District and Sessions Judge, Kaimur at Bhabhua / Patna / Purnea / Saharsa / Siwan for information **[and communication to the officers concerned]**.

(The officer mentioned at Sl. No.-02 above, namely Sri Sanjay Kumar Saroj, is being transferred and posted as Civil Judge (Senior Division)-cum-ACJM, Saharsa for his designation/appointment as Full Time Secretary, Saharsa by the Bihar State Legal Services Authority, Patna in consultation with the Principal District & Sessions Judge-cum-Chairperson, District Legal Services Authority, Saharsa).

{The representations filed by Sri Hemant Kumar & his wife Ms. Kanchan Yadav, Civil Judge (Junior Division), Maharajganj (Siwan) and Ms. Priti Anand stand disposed off in the aforesaid terms.

The officers concerned are directed to make over the charge of their present assignment immediately on receipt of this notification so as to join their new assignment soon thereafter}.

[--] For the Member Secretary, BSLSA & P.D.Js. concerned.

(--) For the Member Secretary, BSLSA & P.D.J., Saharsa.

{--} For the Officers concerned.

By order of the High Court


Registrar General